

F. No. 23(51)/Trans./CESTAT/Admn.2018  
Customs, Excise & Service Tax Appellate Tribunal  
West Block - 2, R.K. Puram, New Delhi

Dated 05.07.2019

**OFFICE ORDER**

Hon'ble President, CESTAT is pleased to extend the temporary transfer of Ms. Vandana Bhandar, Court Master issued by Office Order dated 26.12.2018 for further six months i.e. from 1-7-2019 to 31-12-2019.

By Order

  
(Mukesh Gupta)

Assistant Registrar (Admn.)

Copy to :

1. SPS to Hon'ble President, CESTAT, New Delhi
2. SPS to Hon'ble Sr. Member, CESTAT, Mumbai.
3. SPS to Hon'ble Sr. Member, CESTAT, Ahmedabad.
4. PA to Registrar, CESTAT, New Delhi.
5. Accounts Officer, CESTAT, New Delhi.
6. Deputy Registrar, CESTAT, Mumbai.
7. Assistant Registrar, CESTAT, Ahmedabad.
8. Ms. Vandana Bhandar, Court Master, CESTAT, Mumbai.
9. Personal File/Service Book
10. Website/Guard file/Office copy.